

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

CORRIGENDUM

Dated Shillong, 29th April, 2020.

No. LJ(B). 53/93/583 – In furtherance to the notification No. LJ(B). 53/93/580(I) Dated Shillong, the 27th April, 2020, the name, designation and office of the concerned officers as per their respective Serial Numbers may be read as under,-

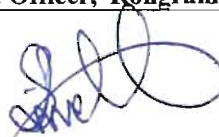
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Sl.No.	Name Of The Officers	Designation/Office
11.	SMTI. F. FOLDA MOMIN	Agriculture Dev. Officer, District Training Office, Sangsanggre, Tura
26.	SMTI. MINCHI G. MOMIN	Agriculture Dev. Officer, District Training Office, Sangsanggre, Tura
28.	SMTI. CHIVANDI MARAK	Agriculture Dev. Officer, DLSRL, Sangsanggre, Tura
29.	SMTI. ITI D.SHIRA	Agriculture Dev. Officer, DLSRL, Sangsanggre, Tura

instead of..

Sl.No.	Name Of The Officers	Designation/Office
11.	SMTI. CHANGRIME M. MOMIN	Horticulture Dev. Officer, O/o the District Horticulture Officer, Tura
26.	SMTI. JULIEN HARDY R. MARAK	Horticulture Dev. Officer, O/o the District Horticulture Officer, Tura
28.	SMTI. ELVERA CH. MOMIN	Horticulture Dev. Officer, Rongram Dev. Block
29.	SMTI. SALMA G. MOMIN	Horticulture Dev. Officer, Rongram Horti. Hub

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(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/583-A

Dated Shillong, the 29th April, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Garo Hills District , Tura with reference to letter No.COVID-19/WGH/2020/51 Dtd. Tura the 28th April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.;



Under Secretary to the Government of Meghalaya,
Law (B) Department